



**REGIONAL OFFICE**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**Plot No. SPL-2, M.I.A Phase-I, Basni,**  
**Jodhpur-342005 (Rajasthan)**  
E-mail- [rorpcb.jodhpur@gmail.com](mailto:rorpcb.jodhpur@gmail.com). Tele : 0291 –2723225

RO/RPCB/Gen/NGT/Jaisalmer / 2098

Date:-18/11/2022

To,  
The Registrar,  
National Green Tribunal,  
Central Zone Bench, State Commission Bhawan,  
3RD Floor, Area Hills, Bhopal-462011 (M.P.)  
Email- [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in)

**Sub:-Compliances of the directions issued by Hon'ble NGT, Central Zone Bench, Bhopal vide order dated 20/10/2022 in O.A no- 81/2022 (CZ) Bhoma Ram Mali & Ors vs State of Rajasthan & Ors.**

Respected Sir,

With reference to above cited subject, please find enclosed herewith the Joint Inspection Report in compliance of the order issued by Hon'ble NGT, Central Zone Bench, Bhopal vide order dated 20/10/2022 in O.A no- 81/2022 (CZ) Bhoma Ram Mali & Ors & Others State Of Rajasthan & Ors.

Enclosed- As above.

Yours faithfully

(Shilpi Sharma)

E.E & Regional Officer

Copy to:-

1. Member Secretary, Rajasthan State Pollution Control Board, Jaipur.
2. District Collector, Jaisalmer.
3. Commissioner, Municipal Council, Jaisalmer
4. Shri Shri Arvind Soni, , Advocate, B-83, Nandpuri Marg, Hawa Sadak, Sodala, Near Sita Devi Hospital Jaipur, Mobile No. 9460070283 for perusal and necessary action.
5. GIC-Legal, Rajasthan State Pollution Control Board, Jaipur for information.

Regional Officer

# **Joint Inspection Report**

**Submitted in Reference to**

**Hon'ble National Green Tribunal (NGT)  
Central Zone Bench, Bhopal order dated  
20/10/2022**

**In the Matter of**

**Original Application. No. 81/2022**

**Bhoma Ram Mali & Ors. Applicant(s)**

**Versus**

**State of Rajasthan & Ors Respondent(s)**

## **Members of the Team**

**Sh. Prabhjot Singh Gill, SDO, Pokaran, Jaisalmer**

**Smt. Shilpi Sharma, Regional Officer, RSPCB, Jaisalmer**

**Sh. Rajkumar Mahoto, Junior Engineer, Municipal Council,  
Jaisalmer**

**INSPECTION REPORT OF JOINT COMMITTEE IN COMPLIANCE OF HON'BLE NATIONAL GREEN TRIBUNAL (NGT) CENTRAL ZONE BENCH, BHOPAL ORDER DATED 20/10/2022 IN THE MATTER OF ORIGINAL APPLICATION No. 81/2022 BHOMA RAM MALI & ORS. APPLICANT(S) VERSUS STATE OF RAJASTHAN & ORS RESPONDENT(S)**

**INTRODUCTION**

Hon'ble NGT Central Bench Bhopal, vide its order dated 20/10/2022, in the matter of Original Application No. 81/2022 constituted a Joint Committee comprising of representative of District Magistrate, Jaisalmer, One representative of State Pollution Control Board, Rajasthan and Municipal Council or its representative, Jaisalmer, Rajasthan and directed the committee to undertake site visits, and submit factual and action taken report within four weeks of the issuance of this order. The State PCB has been designated as the Nodal agency for coordination and compliance. (Copy of the order is enclosed at **Annexure-I and copy of nomination from respective departments is enclosed as Annexure-I-A**).

In compliance to the aforesaid order dated 20/10/2022, following officers were nominated from their respective departments to conduct the joint inspection:-

- i. Sh. Prabhjot Singh Gill, SDO, Pokaran, Jaisalmer (Raj)
- ii. Smt. Shilpi Sharma, Regional Officer, RSPCB, Jaisalmer (Raj)
- iii. Sh. Rajkumar Mahoto, Junior Engineer, Nagar Parishad, Jaisalmer.

The committee of above officers carried out joint inspection in the presence of Executive Officer, Municipal Board, Pokaran- Sh. Suresh Kumar Jeengar, Asst Revenue Inspector- Sh. Ram Swaroop Guchiya and

Patwari, Pokaran- Sh. Ajeet of alleged site, located at Khasra No. 1739/943 and 1746/943, Tehsil Pokaran, Dist, Jaisalmer, Rajasthan on 15/11/2022.

**OBSERVATIONS DURING THE VISIT**

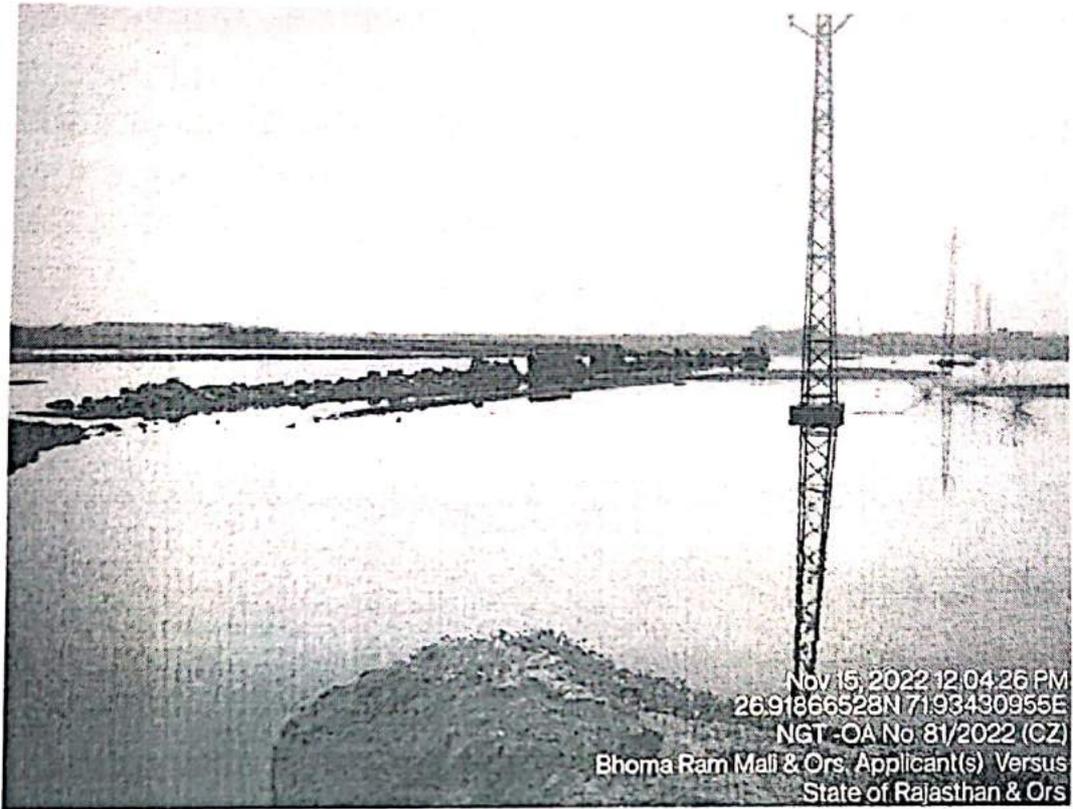
- Pokaran City is a tehsil in the Jaisalmer District of Rajasthan State, India. Pokaran town has a total of approx. 30000 populations and source of water for Pokaran town is PHED supply.
- It was reported that Municipal Board, Pokaran has provided 30-35 % sewerage connectivity in the year 2011-2012 to the household of Pokaran town and terminal sewage treatment plant has not been provided for treatment of domestic sewage generated from the town.
- Alleged Khasra No. 1739/943 and 1746/943, Tehsil Pokaran, Dist, Jaisalmer, and Rajasthan was visited in presence of Sh. Bhom ram Mali, the applicant in the matter.
- The latitude and longitude of the alleged site are:- 26.9186567N and 71.9342485E.
- The above referred alleged site is near the Non-perennial river- Tolaberi River which passes through khasra number 942 as per the revenue record of Municipal Board, Pokaran and khatedhari land Khasra No. 1739/943 and 1746 /943 of Sh. Bhomaram Mali.
- As per the population density and record of water supplied to each household, the quantum of domestic waste water generated from Pokaran is 3.0- 3.5 MLD.

- During the inspection, it was reported by Representative of Municipal Board, Pokaran that domestic waste water generated from the Pokaran city is disposed through open Nalla & sewerage system which ultimately meet to natural catchment area of Tolaberi river which finally gets accumulated near the khatedari land of Sh. Bhomaram Mali. In the Monsoon season domestic waste water & storm water travels upto Rann area (Salty land) area of Pokaran.
- During inspection, domestic sewage was found in the surface runoff storm water accumulated in the natural catchment area of river Tolaberi which turns towards the downstream side to Rann area adjoining the land of petitioner.
- At the time of inspection it was reported by the Patwari, Pokaran about ownership of land on which domestic waste water was found accumulated. The details of lease holders & Naksha trace as provided by Patwari, Pokaran is enclosed as **Annexure-II**.
- During the inspection, it was reported by Representative of Municipal Board, Pokaran that the efforts to store the surface runoff storm water in to the 'Salam Sagar Talab' has been taken by the State. The amount of Rs 8.5 Cr. has been sanctioned for work of rejuvenation, beautification and development of 'Salam Sagar Talab' under Amrut 2.0 in compliance of Amrut Sarovar Yojana. The Salam Sagar Talab is located at approximately 2.5 km away from alleged site and the proposed project would reduce significant amount of storm water accumulated in the petitioner land. Sanctioned order for the same is enclosed as **Annexure-III**.

- As per the available records, consent to establish for installation/lying of sewerage network in compliance of State Board's categorization dated 26/05/2016 has not been obtained by Municipal Board Pokaran. However the sewer network was laid by Municipal Board Pokaran in year 2011-12.
- The google earth imagery showing hatched area of the river Tolaberi, petitioner land etc are enclosed as **Annexure-IV**.
- The photographs taken during the visit are enclosed as **Annexure-V**.
- The mauka fard of the joint committee is enclosed as **Annexure-VI**.



**Figure 1:- Google earth imagery of sewage logged area of the petitioner.**



**Figure:-2- Factual position of the alleged site.**

- It was reported by Representative of Municipal Board, Pokaran that currently they does not have any provision for construction of “Sewage Treatment Plant” and sewage generated from the city area is disposed through partial sewerage line through 09 old open drains existing in town which meets the seasonal Tolaberi river catchment area without any treatment. The untreated sewage” after accumulation at petitioner land travels downstream to near natural “Rann area in Pokaran town.
- Representative of Municipal Board, Pokaran has deliberated to the committee that as per the CPHEEO Manual, water supply level of 135 LPCD is required to design sewerage system. Due to inadequate water supply level at Pokaran, the work for the

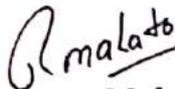
establishment of FSTP has been taken under CM Budget Announcement 2022-23. As per the work order issued for FSTP. 20 KLD capacity FSTP shall be established at the cost of Rs 9.37 Cr (including Operation & Maintenance of FSTP for 10 years including supply, testing of vehicle mounted suction machine for feecal sludge desludging). The FSTP has been designed to cater the requirement for entire population of Municipal Board, Pokaran.

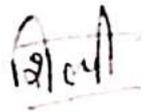
- As per the report dated 24/09/2021 of Tehsildaar Pokaran, the site was inspected by the Patwari on 24/09/2021 and it was reported that domestic sewage of Pokran reaches alleged Khasra No. 1739/943 and 1746/943, Tehsil Pokaran, Dist, Jaisalmer after flowing through river Tolaberi and waste water gets accumulated. Copy of the report of Tehsildaar is enclosed as **Annexure-VII**. But no relief could be provided to the petitioner.
- During the inspection, discussions were made on diversion of sewage and storage in temporary lagoons near the main trunk near Rann area so that untreated domestic does not flow in downstream side towards the land of petitioner for temporary relief to applicant.
- It was reported by the representative of Pokaran Municipal Board that civil work of maintenance/ re-construction of old open drain (existing) of approx. 8-9 Km in length in Pokaran town and construction of new closed channel for conveyance of domestic sewage toward the downstream side of Rann is proposed.
- During the inspection it was directed by Regional Officer, Pollution Control Board that Pokaran Municipal Council should immediately work for sewerage conveyance system and installation of Sewage Treatment Plant in Pokaran town.

## RECOMMENDATIONS

After carrying out the inspection, the committee recommends the following:-

1. That a Sewage Treatment Plant (STP) of adequate capacity should be provided for treatment of domestic waste water generated from Pokaran which shall be a long term project.
2. The Construction work of proposed FSTP should be expedited and the provision of necessary infrastructure for efficient Septage management including de-sludging of septic tanks, transportation should be developed for the entire city as per CPHEEO norms.
3. That for immediate relief to the petitioner, it is proposed that the domestic sewage from the main trunk should be disposed on temporary lagoons (proposed)/ wetlands near Rann area of Pokaran.
4. That the proposed proposals of Municipal Council, Pokaran regarding civil work of maintenance/ re-construction of old open drain (existing) of approx. 8-9 Km in length in Pokaran town and construction of new closed channel for conveyance of domestic sewage toward the downstream side of Rann should be implemented / considered on immediate basis.

  
(Rajkumar Mahoto)  
JEE, Municipal Council  
Jaisalmer

  
(Shilpi Sharma)  
RO RPCB Jaisalmer

  
(Prabhjot Singh Gill)  
SDO, Pokaran

Item No.3

**BEFORE THE NATIONAL GREEN TRIBUNAL  
CENTRAL ZONE BENCH, BHOPAL**  
(Through Video Conferencing)

**Original Application No. 81/2022 (CZ)**

Bhoma Ram Mali & Ors.

Applicant(s)

Versus

State of Rajasthan & Ors

Respondent(s)

Date of hearing: **20.10.2022**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant (s):

Mr. Ravikant Patidar, Adv.

For Respondent(s):

**ORDER**

1. The issue involved in the present original application pertains to the environmental damage being caused by Respondent no. 5 by discharging untreated sewage on open land belonging to the applicants. The applicants are owners of agricultural land bearing original Khasra no. 943 (now numbered as Khasra No. 1739/943) admeasuring 9.3078 hectare of land situated at Municipal Council and Tehsil Pokaran, Dist, Jaisalmer, Rajasthan.
2. The Respondent No. 5 has been collecting the untreated sewage of the Pokaran city and discharging the said untreated sewage of the whole city upon the private land of the applicants bearing Khasra No. 1739/943 and 1746/943. The discharge of untreated sewage on the private land of the applicant is causing permanent damage to the production capacity of the said land. The discharge of untreated sewage upon the land of the applicants by the respondent no. 5 is

also damaging the air quality in the said locality due to discharge of obnoxious gases from the untreated sewage.

3. A substantial issue of environment has been raised. Issue notice to the respondents. Returnable within four weeks.
4. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.
5. Respondents are directed to submit their reply/counter affidavit through E-filing portal, preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF, before the next date of listing.
6. We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:
  - (i) Collector or representative of Collector, Jaisalmer, Rajasthan
  - (ii) One representative of State Pollution Control Board, Rajasthan
  - (iii) Municipal Council or its representative, Jaisalmer Rajasthan
7. The Committee is directed to submit the factual and action taken report within four weeks. The State PCB will be the nodal agency for coordination and logistic support.
8. Applicant is directed to supply the required documents and copy of the application to the committee and the respondents within a week and after compliance of service, the Applicant has to submit an affidavit that notices and copy of the application have been served upon the committee and respondents.

9. The report in the matter be filed by the Committee by email at [ngtczbbho-mp@gov.in](mailto:ngtczbbho-mp@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on **22<sup>nd</sup> November, 2021**.

**Sheo Kumar Singh, JM**

**Dr. Arun Kumar Verma, EM**

20<sup>th</sup> October, 2022  
O.A. No. 81/2022 (CZ)  
K



कार्यालय नगर परिषद् जैसलमेर (राज.) -345001



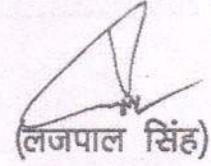
क्रमांक: नपजै/एसबीएम/2022-23/1053

दिनांक:- 14/11/2022

श्रीमान क्षेत्रीय अधिकारी,  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल जैसलमेर।

विषय :- एनजीटी केस संख्या 81/2022 (CZ) में प्रतिनिधि नियुक्त किये जाने बाबत।

उपरोक्त विषयांतर्गत निवेदन है कि माननीय एनजीटी, केन्द्रीय जोन बेन्च, भोपाल के केस संख्या 81/2022 (CZ) में दर्ज प्रकरण राजस्थान राज्य बनाम भोमाराम माली के निर्देशों की पालना में जोइंट कमेटी का गठन किया जाकर तथ्यात्मक रिपोर्ट प्रस्तुत की जानी है। इस हेतु नगर परिषद् जैसलमेर की ओर से प्रतिनिधि श्री राजकुमार महतो, कनिष्ठ अभियंता को नियुक्त किया जाता है।

  
(लजपाल सिंह)

आयुक्त

०/नगर परिषद् जैसलमेर

क्रमांक: नपजै/एसबीएम/2022-23/1054-1055

दिनांक:- 14/11/2022

प्रतिलिपि :- वास्ते सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित

1. अधिशाषी अधिकारी, नगर पालिका पोकरण, जिला जैसलमेर।
2. श्री राजकुमार महतो, कनिष्ठ अभियंता, नगर परिषद् जैसलमेर।



आयुक्त

०/नगर परिषद् जैसलमेर

कार्यालय जिला कलक्टर एवम जिला मजिस्ट्रेट, जैसलमेर

क्रमांक:न्यायिक/2022/16718

दिनांक: 15-11-2022

--: आदेश :-

यतः नेशनल ग्रीन ट्रीबूनल, सेन्ट्रल जोनल बेंच, भोपाल में विचाराधीन प्रकरण संख्या 81/2022 (CZ) भोमाराम माली बनाम राजस्थान सरकार में पारित आदेश दिनांक 20.10.2022 के बिन्दु संख्या 6 में गठित कमेटी में अद्योहस्ताक्षरकर्ता की और से उपखण्ड अधिकारी पोकरण को प्रतिनिध के रूप में नियुक्त किया जाता है।

(टीना डाबी)  
जिला कलक्टर  
जैसलमेर

दिनांक: 15-11-2022

क्रमांक:न्यायिक/2022/16719-21

प्रतिलिपि: निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है -

1. संयुक्त शासन सचिव, स्वायत्त शासन विभाग, राजस्थान जयपुर।
2. उपखण्ड अधिकारी पोकरण।
3. अधिशाषी अधिकारी, नगरपालिका पोकरण को उनके पत्र क्रमांक :- न0पा0पो/22/2370 दिनांक 03.11.2022 के क्रम में एवं माननीय न्यायालय द्वारा अपेक्षित रिपोर्ट निर्धारित समयावधि में प्रस्तुत किये जाने की कार्यवाही हेतु प्रेषित है।

प्रभारी अधिकारी न्यायिक  
(एडीएम) जैसलमेर

राजस्थान सरकार

NIC-BHUNAKSHA

खसरा नक्शा एवं जमाबंदी(प्रतिलिपि)

दिनांक : 08/09/2021 08:13:12 PM

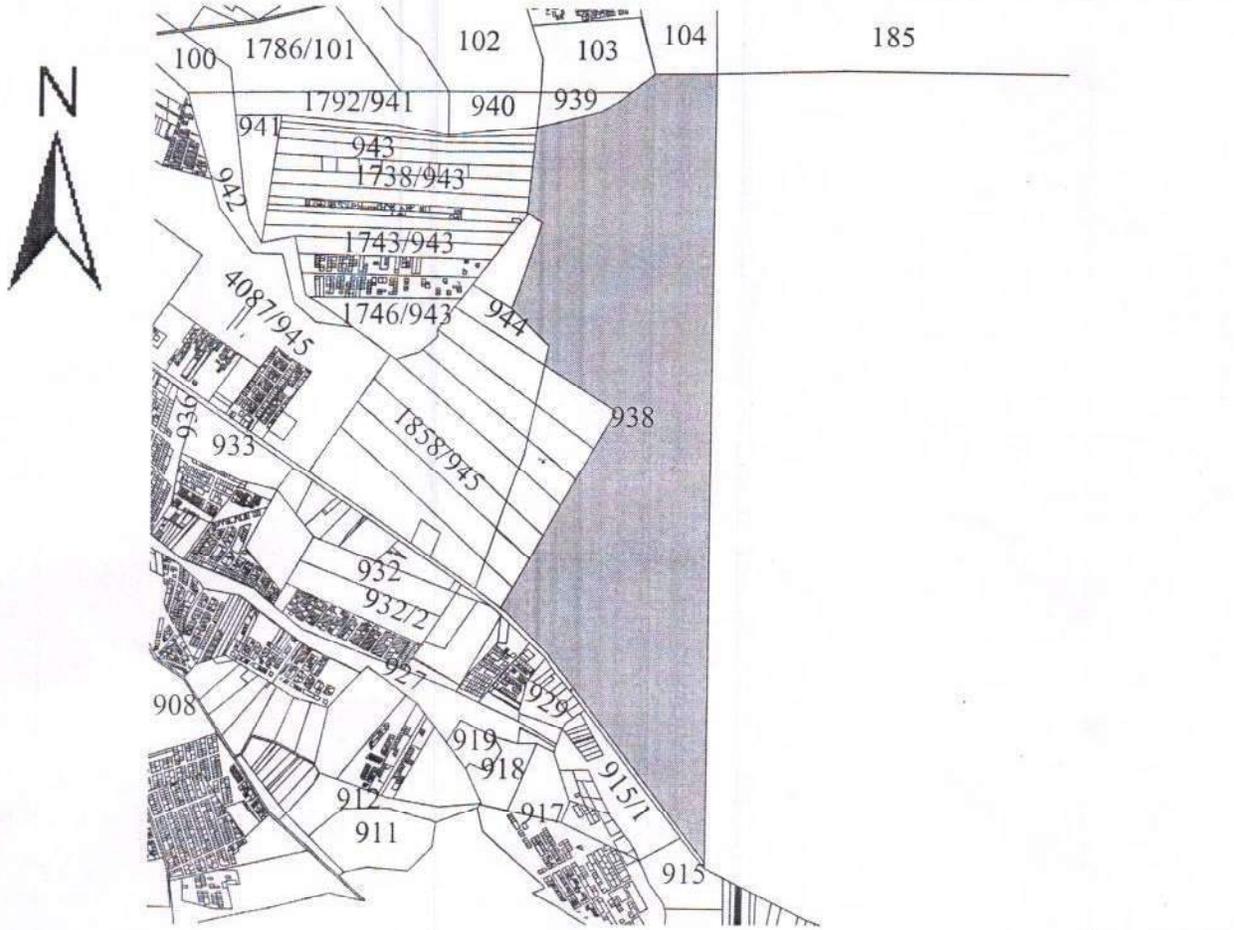
जिला : जैसलमेर

तहसील : पोकरण

भू. अ. नि. क्षेत्र : पोकरण

पटवारी हल्का : पोकरण

ग्राम : पोकरण



Scale 1:4000

खसरा संख्या : 938 क्षेत्रफल : 134.4606 Hectare खाता संख्या : 1 पुराना खाता संख्या : 1  
 भूमि किस्म [क्षेत्रफल लगान] : गै.मु.रिण [ 134.4606 ]

सक्षम अधिकारी के हस्ताक्षर एवं सील

- नोट :-
1. यह प्रपत्र केवल प्रार्थी की जानकारी के लिए है।
  2. इसका उपयोग किसी भी न्यायालय में साक्ष्य के रूप में नहीं किया जा सकता है।
  3. प्रविष्टियों में संशोधन/सत्यापित प्रतिलिपि हेतु सम्बंधित जिला/तहसील कार्यालय में संपर्क करें। ULPIN no : null



# जमाबन्दा (खवट/खतोनी) (प्रतिलिपि)

प्रपत्र पा-26 (सां)  
देखिये नियम 169 एच)  
पृष्ठ संख्या :- 1 of 1

ANNEXURE-II

ग्राम का नाम :- पोकरण  
पटवार इल्का :- पोकरण  
भू आभि.नि.क्षेत्र :- पोकरण  
तहसील :- पोकरण  
जिला :- जैसलमेर  
काश्तकार का नाम :-

अंतिम चोराला आधार संवत् :- 2073 - 2076  
भूमि धारक का नाम :- राज, सरकार  
क्षेत्रफल की इकाई :- हेक्टेयर  
खाता संख्या नम्बा :- 5391  
खाता संख्या पुराना :- 3716

1. अशोक पुत्र मांगीलाल हिस्सा- 1/6 जाति- माली सा. देह खातेदार राहिन हिस्सा-1/6 ( पूर्ण खाता ) बैंक ऑफ बड़ौदा शाखा पोकरण
2. कमला पुत्री मांगीलाल हिस्सा- 1/6 जाति- माली सा. देह खातेदार राहिन हिस्सा-1/6 ( पूर्ण खाता ) बैंक ऑफ बड़ौदा शाखा पोकरण
3. पुखराज पुत्र मांगीलाल हिस्सा- 1/6 जाति- माली सा. देह खातेदार राहिन हिस्सा-1/6 ( पूर्ण खाता ) बैंक ऑफ बड़ौदा शाखा पोकरण
4. भंवरीदेवी पत्नि मांगीलाल हिस्सा- 1/6 जाति- माली सा. देह खातेदार राहिन हिस्सा-1/6 ( पूर्ण खाता ) बैंक ऑफ बड़ौदा शाखा पोकरण
5. भोमाराम पुत्र मांगीलाल हिस्सा- 1/6 जाति- माली सा. देह खातेदार राहिन हिस्सा-1/6 ( पूर्ण खाता ) बैंक ऑफ बड़ौदा शाखा पोकरण
6. रेखा पुत्री मांगीलाल हिस्सा- 1/6 जाति- माली सा. देह खातेदार राहिन हिस्सा-1/6 ( पूर्ण खाता ) बैंक ऑफ बड़ौदा शाखा पोकरण,

खसरा संख्या	क्षेत्रफल भूमि वर्गीकरण	कृषक द्वारा संदत्त लगान	सिंचाई के साधन	अन्तरण के क्रम मे प्रमाणित नामान्तरकरण संख्या व दिनांक	टिप्पणी
1739/943	4.6539 खड़ीन 1	4.6539	12.66		
1746/943	4.6539 खड़ीन 1	4.6539	12.66		
<b>कुल खसरे -2</b>	<b>9.3078</b>		<b>25.3200</b>		

## आवेदक की सूचना :-

आवेदक का नाम - BHOMARAM

पता - POKARAN

प्रतिलिपि सं. - 8936

शुल्क - 30 Rs/-

आई.पी. - 103.203.138.122

दिनांक व समय -07/Oct/2022 03:33:00 PM

नक़ल जारी करने का स्थान - कियोस्क कोड :- K114224865, पता :- VILLAGE - MERWA, TEHSIL - BHANIYANA, JAISALMER

यू.एस.एन - 151594150453910

<http://apnakhata.raj.nic.in/qr.aspx?usn=1515941504539101>

ई-हस्ताक्षर की सूचना :-

हस्ताक्षरकर्ता - BANTI DEVI

पद - तहसीलदार

हस्ताक्षर दिनांक व समय - 11/Sep/2020 11:32:00 PM





Rajasthan Urban Drinking Water Sewerage & Infrastructure Corporation Limited  
(RUDSICO)

(A Government of Rajasthan Undertaking)

Old Working Women Hostel, Behind Nehru Place, LalKothi, Tonk Road, Jaipur

Ph: 0141-2740800, 2742240, 2742538, 2742263 Fax: 0141-2740771 E-mail: ruifdco@gmail.com

F18(09)AMRUT-02/SHPSC/2020-21/ 4875

Date:- 30/06/2022

Minutes of Meeting

Minutes of 2nd meeting of "State Level High Powered Steering Committee (SHPSC)" under AMRUT-2.0

2<sup>nd</sup> meeting of State Level High Powered Steering Committee (SHPSC)" under AMRUT-2.0 was held under the Chairpersonship of Chief Secretary, GoR on dated 27.06.2022 at 1:00 PM through Video Conferencing. Following committee members attended the meeting:

1. Dr. Subodh Agrawal, Additional Chief Secretary, Mines & Petroleum & PHED, GoR
2. Sh. Akhil Arora, Principal Secretary, Finance Department, GoR
3. Sh. Shikhar Agrawal, Principal Secretary, Environment & Forest Department, GoR
4. Sh. Kunji Lal Meena, Principal Secretary, UDH, GoR
5. Dr. Joga Ram, Secretary, LSGD cum State Mission Director AMRUT-2.0, GoR
6. Smt. Archana Singh, Managing Director, RIICO, Jaipur
7. Executive Director, RUDSICO, Jaipur
8. Sh. Kesar Lal Meena, Joint Secretary, Representative of Additional Chief Secretary, Industries, GoR

A brief Presentation on Action Taken Report, Status report of State Water Action Plan (SWAP) 2022-23 (1<sup>st</sup> Tranche- Part-I) and proposal for approval of part-I of 1st tranche & special tranche of State Water Action Plan (SWAP) 2022-23 was made by Secretary LSGD.

After detailed discussions & deliberation on the Agenda following decisions were taken:

**Agenda -1: Action Taken Report and confirmation of previous meeting minutes**

1. Minutes of Meeting of 1<sup>st</sup> SHPSC Meeting were confirmed.
2. The chairperson directed that the District Level Committees headed by Dist. Collector shall explore the measures for reuse of treated used water with representatives of Mining, Industries, Energy, Agriculture Departments and concerned ULB/UIT/Development authority. Concerned District Collectors shall ensure this.

**Agenda-2: Status Report of State Water Action Plan (SWAP) 2022-23 (1<sup>st</sup> Tranche 'Part-I')**

**1. Sewerage & Septage Projects**

- a) DPRs of 13 towns have been prepared as per City Water Action Plan (CWAP) and submitted by the ULBs are as under:

Table No. 01

Amount Rs. in Crs

S. No.	Name of town	Cost of project under AMRUT-2.0 as proposed and submitted by ULB (excluding O&M)	O&M Cost (shall be borne by ULB)	Total Cost including O&M	Admissible Central assistance (CA)	Corresponding State Share	Corresponding ULB share
1	2	3	4	5	6	7	8
1	Sikar	153.97	13.87	167.84	51.323	71.853	30.794
2	Sujangarh	48.1	3.61	51.71	16.033	22.447	9.620
3	Hanumangarh	61.18	4.60	65.78	20.393	28.551	12.236
4	Hindaun City	66.04	3.97	70.01	22.013	30.819	13.208
5	Baran	50.08	5.06	55.14	16.693	23.371	10.016

*JSB*

S. No.	Name of town	Cost of project under AMRUT-2.0 as proposed and submitted by ULB (excluding O&M)	O&M Cost (shall be borne by ULB)	Total Cost including O&M	Admissible Central assistance (CA)	Corresponding State Share	Corresponding ULB share
6	Nagaur	50.01	5.60	55.61	16.670	23.338	10.002
7	Bikaner	284.45	5.12	289.57	94.817	132.743	56.890
8	Bundi	27.97	1.16	29.13	9.323	13.053	5.594
9	Dhaulpur	64.51	5.58	70.09	21.503	30.105	12.902
10	Udaipur	197.92	7.46	205.38	65.973	92.363	39.584
11	Ajmer	186.15	3.30	189.45	62.050	86.870	37.230
12	Beawar	75.25	5.30	80.55	25.083	35.117	15.050
13	Churu	66.73	6.59	73.32	22.243	31.141	13.346
	<b>Total</b>	<b>1332.36</b>	<b>71.22</b>	<b>1403.58</b>	<b>444.117</b>	<b>621.771</b>	<b>266.472</b>

In SWAP – I 'Part – I', Overall 13 nos. of projects amounting to Rs. 1332.360 Crs. (excluding O&M cost) have been considered. City wise detail of projects is attached in Annexure – 1.

**Decision:** The proposed Part- I of 1<sup>st</sup> tranche of State Water Action Plan (SWAP) (as per table 01) Sewerage and Septage projects amounting to Rs 1332.360 Crs. (excluding O&M cost) have been approved by the committee. The state mission director is hereby authorised and empowered to submit above SWAP – 1 to the Apex Committee, MoHUA, Gol at the earliest to accord sanction & release 1<sup>st</sup> installment of CA.

## 2. Rejuvenation of water bodies and Green Space : Status of SWAP (Special Tranche)

Estimates of projects for Rejuvenation of Water Bodies and Green Space prepared by respective ULBs are as under:

**Table No. 02**

S. No.	Name of District	Name of ULB	Name of General Water Body	Estimated cost of project (Rs. in Cr.)	Admissible CA (Rs. in Cr.)	State Share	ULB Share
1	2	3	4	5	6	7	8
1	Sikar	Sikar	Shiv Singhpura water body	8.04	2.68	3.75	1.61
2			Gaᅅgasagar Talab	1.65	0.55	0.77	0.33
3			Madhav Sagar Water Body	1.20	0.40	0.56	0.24
4	Karauli	Hindaun City	Jalsen Talab	4.30	1.43	2.01	0.86
5			Prahalaad Kund	0.98	0.33	0.46	0.20
6			Jachcha Ki Bawari	0.52	0.17	0.24	0.10
7	Alwar	Alwar	Pratap Bandh Johar	0.61	0.20	0.28	0.12
8		Behror	Sesahdha Johad	2.14	1.07	0.96	0.11
9	Dholpur	Dholpur	Tagavali Pond	2.51	0.84	1.17	0.50
10		Sarmathura	Padampura Pond	0.92	0.46	0.41	0.05
11	Bharatpur	Deeg	Pilli Pokhar	1.51	0.76	0.68	0.08
12			Mahadua Pokhar	1.09	0.55	0.49	0.05
13	Kota	Kaithoon	Chandraloi Nadi	2.05	1.03	0.92	0.10
14	Baran	Baran	Manihara Talab	5.00	1.67	2.33	1.00
15	Nagaur	Nagaur	Bakhat Sagar Talab	1.90	0.63	0.89	0.38
16		Merta City	Derani Talab	0.94	0.47	0.42	0.05
17	Tonk	Niwai	Barkua Talab	2.30	1.15	1.04	0.12
18	Jaisalmer	Pokaran*	Salamsagar Talab	8.50	4.25	3.83	0.43
19	Jalore	Bhinmal	Jakhob Talab	1.58	0.79	0.71	0.08
20			Doodh Talai	0.93	0.31	0.43	0.19
21	Udaipur	Udaipur	Pichola Jheel, Goverdhan Sagar Jheel, Swaroop Sagar, Rana Sagar Jheel and Kumariya Talab	12.39	4.13	5.78	2.48
22	Pratapgarh	Chhoti Sadari	Rejuvenation and Development of Talaab at Bharat Mata Road (5.65+2.99)	8.64	4.32	3.89	0.43

*2026*

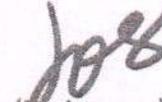
S. No.	Name of District	Name of ULB	Name of General Water Body	Estimated cost of project (Rs. in Cr.)	Admissible CA (Rs. in Cr.)	State Share	ULB Share
23	Banswara	Banswara	Raj Talaab	3.60	1.80	1.62	0.18
24	Ajmer	Ajmer	Chaurasiyawas Talab	1.16	0.39	0.54	0.23
25	Churu	Churu	Gajasar Pond	11.37	3.79	5.31	2.27
Total				85.83	34.17	39.49	12.19

In SWAP – I 'Part – I', Overall 25 nos. of projects amounting to Rs. 85.83 Crs. (excluding O&M cost) have been considered. City wise detail of projects is attached in Annexure – 2.

**Decision:** The proposed Part- I of Special Tranche of State Water Action Plan (SWAP) (as per table 02) Rejuvenation of Water Bodies and Green Space projects amounting to Rs. 85.83 Cr (excluding O&M cost) have been approved by the committee. The state mission director is hereby authorised and empowered to submit above SWAP – 1 to the Apex Committee, MoHUA, Gol at the earliest to accord sanction & release 1<sup>st</sup> installment of CA.

The meeting ended with a vote of thanks to the Chair.

Enclosure: Annexure – 1, 2

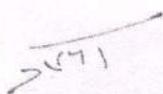
  
(Dr. Jogaram)  
Secretary, LSGD  
Cum Mission Director,  
AMRUT, Rajasthan

F18 (09)RUDSICO/AMRUT-2.0/SHPSC/2022-23/ 4876-4900

Date: 30/06/2022

Copy to:

1. DS to Chief Secretary, Government of Rajasthan, Jaipur
2. PS to Additional Chief Secretary, Industries, GoR, Rajasthan
3. PS to Addl. Chief Secretary, Mines & Petroleum Department, GoR, Jaipur
4. PS to Addl. Chief Secretary, PHED, Government of Rajasthan, Jaipur
5. PS to Principal Secretary, Finance Department, Government of Rajasthan, Jaipur
6. PS to Principal Secretary (Environment & Forest), Government of Rajasthan, Jaipur
7. PS to Principal Secretary, UDH, Government of Rajasthan, Jaipur
8. PS to Secretary, MoHUA, Government of India
9. PS to Addl. Secretary Cum Mission Director, AMRUT Mission, MoHUA, Gol.
10. PS to Secretary, LSGD Government of Rajasthan, Jaipur
11. District Collector, .....
12. Managing Director, RIICO, Jaipur
13. Project Director (UI), RUDSICO, Jaipur
14. GM (Finance), RUDSICO, Jaipur
15. Commissioner/ Executive Officer, Nagar Nigam/Parishad/Palika .....

  
Executive Director  
RUDSICO

**Annexure - 1**  
**Sewerage & Septage Projects In Rajasthan under AMRUT 2.0**

Amount Rs. In Crs

S. No.	Name of town	Sector	Name of Work	Cost of project under AMRUT-2.0 (excluding O&M)
1	2	3	4	5
1	Sikar	Sewerage/Septage	Sewerage System In Sikar Town	153.97
2	Sujangarh	Sewerage/Septage	Sewerage System In Sujangarh Town	48.1
3	Hanumangarh	Sewerage/Septage	Sewerage System In Hanumangarh Town	61.18
4	Hindaun City	Sewerage/Septage	Sewerage System In Hindaun City Town	66.04
5	Baran	Sewerage/Septage	Providing, laying, jointing, testing and Commissioning Of Sewer System, STP, Sewage Pumping Station and all ancillary work	50.08
6	Nagaur	Sewerage/Septage	Sewerage System In Nagaur Town	50.01
7	Bikaner	Sewerage/Septage	Sewerage System In Bikaner Town	284.45
8	Bundi	Sewerage/Septage	Sewerage System In Bundi Town	27.97
9	Dhaulpur	Sewerage/Septage	Sewerage System In Dhaulpur Town	64.51
10	Udaipur	Sewerage/Septage	Udaipur Town Sewerage Scheme under Amrut-2.0 Gol Scheme	197.92
11	Ajmer	Sewerage/Septage	Sewerage System In Ajmer Town	186.15
12	Beawar	Sewerage/Septage	Sewerage System In Beawar Town	75.25
13	Churu	Sewerage/Septage	Sewerage System In Churu Town	66.73
<b>Total</b>				<b>1332.36</b>

*Handwritten signature*

**Annexure - 2**

**Rejuvenation of Water Bodies and Green Space in Rajasthan under AMRUT 2.0**

Amount Rs. in Crs

S. No.	Name of ULB	Sector	Name of Work	Estimated cost of project
1	2	3	4	5
1	Sikar	Rejuvenation of Water Bodies and Green Space	Development work of water body at shivsingpura johar	8.04
2		Rejuvenation of Water Bodies and Green Space	Conservation work of Gangasagar Talab	1.65
3		Rejuvenation of Water Bodies and Green Space	Conservation work of Madhav Sagar Water Body	1.20
4	Hindaun City	Rejuvenation of Water Bodies and Green Space	Rejuvenation of Jalsen Talab	4.30
5		Rejuvenation of Water Bodies and Green Space	Rejuvenation of Prahalaad Kund	0.98
6		Rejuvenation of Water Bodies and Green Space	Rejuvenation of Jachcha KI Bawari	0.52
7	Alwar	Rejuvenation of Water Bodies and Green Space	Rejuvenation of Pratap Bandh Johar near Bio Diversity Park Alwar	0.61
8	Behror	Rejuvenation of Water Bodies and Green Space	Rejuvenation and Sustainable Conservation of Sesahdha Johar	2.14
9	Dholpur	Rejuvenation of Water Bodies and Green Space	Rejuvenation of Tagavali Pond	2.51
10	Sarmathura	Rejuvenation of Water Bodies and Green Space	Rejuvenation of Padampura Pond	0.92
11	Deeg	Rejuvenation of Water Bodies and Green Space	Rejuvenation of Pili Pokhar	1.51
12		Rejuvenation of Water Bodies and Green Space	Rejuvenation and Sustainable Conservation of Mahadua	1.09
13	Kaithoon	Rejuvenation of Water Bodies and Green Space	Rejuvenation, retaining wall construction & development near Kua Ghaat at Chandraloi Nadi	2.05
14	Baran	Rejuvenation of Water Bodies and Green Space	Strengthening and Beautification work of Manihara Talaab	5.00
15	Nagaur	Rejuvenation of Water Bodies and Green Space	Rejuvenation & beautification of Bakhat Sagar Talab	1.90
16	Merta City	Rejuvenation of Water Bodies and Green Space	Rejuvenation & beautification of Derani Talab	0.94
17	Niwai	Rejuvenation of Water Bodies and Green Space	Rejuvenation of Barkua Talab	2.30
18	Pokaran*	Rejuvenation of Water Bodies and Green Space	Rejuvenation, beautification & development work of Salamsagar Talab	8.50
19	Bhinmal	Rejuvenation of Water Bodies and Green Space	Development of Jakhob Talab	1.58
20	Udaipur	Rejuvenation of Water Bodies and Green Space	Renovation works at Dudhtalai & Pichola at Udaipur	0.93
21		Rejuvenation of Water Bodies and Green Space	Rejuvenation & Development of Pichola Jheel, Goverdhan Sagar Jheel, Swaroop Sagar, Rana Sagar Jheel and Kumariya Talab	12.39
22	Chhoti Sadari	Rejuvenation of Water Bodies and Green Space	Rejuvenation and Development of Talaab at Bharat Mata Road (5.65+2.99)	8.64
23	Banswara	Rejuvenation of Water Bodies and Green Space	Rejuvenation of Raj Talaab	3.60
24	Ajmer	Rejuvenation of Water Bodies and Green Space	Strengthening of Bund & development of green belt near Chaurasiyawas Talab	1.16
25	Churu	Rejuvenation of Water Bodies and Green Space	Restoration & strengthening of Gajasar Pond	11.37
<b>Total (Rs. in Crs)</b>				<b>85.83</b>

*JOS*

# Untreated Sewage disposal in River Tolaberi

Domestic Sewage in river Tolaberi which flowing towards downstream nera Ran of Pokaran

## Legend

-  sewage logged area
-  Untitled Path

# Annexure-IV

 sewage logged area

Google Earth

Image © 2022 Maxar Technologies



2000 ft

## Photographs captured during Joint inspection report in the matter of Original Application. No. 81/2022



**Photographs captured during Joint inspection report in the matter of Original Application. No. 81/2022**



**Photographs captured during Joint inspection report in the matter of Original Application. No. 81/2022**



**Photographs captured during Joint inspection report in the matter of Original Application. No. 81/2022**



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**Photographs captured during Joint inspection report in the matter of Original Application. No. 81/2022**



## मौका रिपोर्ट

आज दिनांक 15.नवम्बर 2022 को माननीय राष्ट्रीय हरित अधिकरण, भोपाल बैन्च में मूल परिवाद संख्या 81/2022 (CZ) द्वारा भोमाराम माली बनाम् राजस्थान सरकार एवं अन्य में माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 20 अक्टुम्बर 2022 के अनुपालना में श्री प्रभजोतसिंह उपखण्ड अधिकारी पोकरण, श्रीमती शिल्पी शर्मा क्षेत्रीय अधिकारी राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, जैसलमेर एवं श्री राजकुमार महतो कनिष्ठ अभियन्ता नगरपरिषद जैसलमेर का परिवाद स्थल खसरा नम्बर 1739/943 व 1746/943 तहसील पोकरण जिला जैसलमेर का निरीक्षण परिवादी श्री भोमाराम माली की उपस्थिति में किया गया।

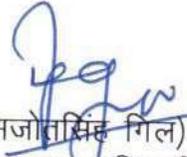
निरीक्षण के दौरान पाये गये तथ्य निम्नानुसार हैं -

1. मौके पर परिवादी श्री भोमाराम द्वारा अपनी निजी कृषि जमीन खसरा नम्बर 1739/942 व 1746/943 का निरीक्षण करवाया गया तथा यह बताया गया कि नगर पालिका पोकरण क्षेत्र के घरेलू/नगरीय उचिष्ठ का जमाव काफी सालों से मेरे जमीन पर हो रहा है।
2. निरीक्षण के दौरान परिवाद स्थल पर घरेलू/नगरीय उचिष्ठ का जमाव पाया गया तथा कोई पक्का निर्माण नहीं पाया गया। नगर पालिका प्रतिनिधी द्वारा यह बताया गया कि नगर पालिका पोकरण क्षेत्र का घरेलू/नगरीय उचिष्ठ व तोलाबेरी बरसाती नदी का पानी उक्त प्राकृतिक जलग्रहण क्षेत्र (नेचुरल केचमेण्ट एरिया) में आने से इस जगह पर पानी का जमाव प्रायः होता है।
3. कनिष्ठ अभियन्ता नगर पालिका पोकरण, द्वारा यह बताया गया कि वर्तमान में नगरीय क्षेत्र में सीवरेज ड्रेन का बिछाव लगभग 30-35 प्रतिशत क्षेत्र में ही किया गया है एवं उचिष्ठ का निस्तारण पालिका क्षेत्र में 9 मौजूदा ड्रेन (खुला नाला) जो कि शहर के अलग अलग क्षेत्रों में किया जाता है। उक्त उचिष्ठ अंतिम रूप से तोलाबेरी नदी बहाव क्षेत्र में आकर गिरता है।
4. नगर पालिका पोकरण क्षेत्राधिकार में उक्त उचिष्ठ के उपचार हेतु वर्तमान में कोई सीवरेज ट्रीटमेण्ट प्लाट का निर्माण नहीं किया गया है व भविष्य में भी एसटीपी निर्माण का प्रावधान नहीं किया गया है तथा मौके पर यह अवगत करवाया गया कि राज्य सरकार बजट घोषणा 2022-23 में माननीय मुख्यमंत्री महोदय द्वारा स्वायत्त शासन विभाग के अन्तर्गत नगरीय निकाय क्षेत्र पोकरण में (Faecal Sludge Treatment Plants (FSTP) के निर्माण हेतु आदेश दिनांक 11.04.2022 को जारी किया गया।
5. परिवाद स्थल पर परिवादी की उपस्थिति में संयुक्त दल द्वारा उक्त नगरीय/घरेलू उचिष्ठ के बहाव को परिवादी की भूमि खसरा नम्बर 1739/942 व 1746/943 पर जाने से रोकने हेतु नदी के पास ही नगर पालिका पोकरण की राजस्व भूमि पर अस्थाई लेगून्स बनाकर निस्तारण किये जाने की प्रस्तावना की गई है जिससे प्रतिवादी को प्रारम्भिक राहत दी जा सकें।
6. नगर पालिका प्रतिनिधी द्वारा यह बताया गया कि शहर में मौजूदा खुले नालो से आने वाले उचिष्ठ को प्रस्तावित सीवरेज ट्रीटमेण्ट प्लाट तक पहुँचाने हेतु बन्द पाईप लाईन/नाला लगभग 3 से 4 कि.मी लम्बाई में बनाया जाना प्रस्तावित है तथा शहरी क्षेत्र में विभिन्न पुराने क्षतिग्रस्त/जर्जर नालो की जगह नये नालो का निर्माण भी प्रस्तावित है जो लगभग 8 से 9 कि.मी लम्बाई होगी।
7. मौके पर परिवाद स्थल के जीपीएस फोटो ग्राफ व परिवाद स्थल पर बनाया गया राजस्व नक्शा संलग्न है।

मौके पर क्षेत्रीय अधिकारी द्वारा नगर पालिका पोकरण को जल्द नगर पालिका क्षेत्र में सीवरेज सिस्टम व घरेलू/नगरीय उचिष्ठ के निस्तारण हेतु सीवरेज ट्रीटमेण्ट प्लाट लगाने हेतु निर्देशित किया गया।

  
(राजकुमार महतो)  
कनिष्ठ अभियन्ता

  
(शिल्पी शर्मा)  
क्षेत्रीय अधिकारी

  
(प्रभजोतसिंह गिल)  
उपखण्ड अधिकारी

मौका रिपोर्ट

Annexure-VII

श्रीमान तहसीलदार मंडोद्वय पोकरण के आदेश क्रमांक /भू.अ./2497 और 2498 दिनांक 24/09/2021 की पालना संलग्न पत्र अनुसार सम्बन्धित भूमि खसरा न. 1739/943, 1746/943 तथा 943 खसरा का निरीक्षण किया। मौका अनुसार प्रार्थी के खड़ीन-2 खसरा 943 की भूमि घ 1739/94 1746/943 सहित सम्पूर्ण मूल खेत की भूमि पर नगर पालिका पोकरण क्षेत्र का सीवरेज गंदा दूषित पानी पोकरण शहर स्थित तोलाबेरा खरसाती नदी तथा पोकरण शहर, कॉलोनी के खुले सीवरेज नालों द्वारा आ रहा है व पानी खेत में इकट्ठा होता है तथा बहता है जिससे मौके पर खड़ीन सीवरेज पानी तथा अंगूली बबूल से भरा पड़ा है जिससे भूमि पर सीवरेज का दूषित पानी इकट्ठा होने के कारण किसानों द्वारा उक्त भूमि में काबिज कास्त नहीं की जा सकती है।

*[Signature]*  
 पार्थ  
 (मोहराफिमाती)

*[Signature]*  
 पोकरण

Mr  
 पटवारी पोकरण  
 तहसील पोकरण

Reg. No. 25  
 22/10/2021

सत्य प्रतीति

तहसीलदार (भू.अ.)  
 पोकरण जिला-जैसलमेर

